93

eluded in the panel for allotment in 1981 and how many of them have since been allotted accommodation?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) and (b) Yes, Sir. About 480 letters from MPs Councillors/ MLAs etc. were received during 1984 regarding allotment of quarters to employees of P&T from P&T pool, New Delhi. Some of them were in respect of SC/ST employees. It is not possible to furnish the exact number of recommendations for allotment of Type-I accomodation to SC/ST employees since in many of the Pases, the recommending M.Ps. or M.L.As. had not mentioned whether the employees belonged to SC/ST or general category.

(c) The quarters are allotted to the eligible employees in their turn according to their respective dates of entry in government service. However, Minister-in-Charge had been vested with discretionery Power to grant allotment on over-riding priority basis in exceptional and very deserving cases. All these cases were examined on merit and as per existing rules and thereafter suitable reply was also given to MPs/MLAs. In a few cases, orders for allotment of quarters on out-ofturn/over-riding priority basis were also issued. In "the case of SC]ST employees, the fact that they belonged to SC/ST was also given due consideration.

> (d) In 1981, there were 148 SC and 39 ST employees in the waiting list for allotment of quarters. Out of them 29 SC/ST employees have since been allotted quarters.

## Building for Telephone Exchange in Rampur

1747. SHRI HASHIM RAZA ABID! ALLAHABADI: Will the "Minister of

COMMUNICATIONS be pleased to state;

to Ouestions

- (a) whether land has been acquired in Rampur-U.P. for the construction of a building for telephone exchange.
- (b) if so, when and what is trie area of the land acquired;
- (c) whether telephone exchange building has been constructed on this land;
- (d) if not, what are the reasons therefor; and
- (e) by when a building for housing the telephone exchange is likely to be constructed?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Yes,

- (b) A plot of land measuring 5.01 acre has been acquired in June, 1984.
  - (c) No, Sir.
- (d) and (e) The construction of this building is likely to start during 1987-88 subject to availability of resources.

## Replacement of obsolete equipment of Telephone Exchange, Rampur

1748. SHRI HASHIM RAZA ABIDI ALLAHABADI: Will the Minister of COMMUNICATIONS be pleased to

- (a) whether it is a fact that telephone exchange at Rampur, U.P. has obsolete equipment which has not been replaced since its installation at the time when it was an Indian State ruled by a Nawab, if so, what are the reasons therefor;
- (b) whether it is also a fact "hat there is no air-conditioning for the telephone equipment; if so, the reasons therefor; and
- (c) what steps Government propose to take to provide the latest telephone facilities to Rampur?